

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD  
O.A. NO. 1141 of 1993.

## Between

Dated: 27.10.1993.

K. Rameshwar

**Applicant**

And

1<sup>st</sup> Union of India, rep. by the Secretary to the Government, Environment, Forests & Wild Life, Paryavaranabhavan, CGO Complex, Lddhi road, New Delhi.

2. State of A.P. Rep. by its Secretary to the Government, Gen. Admn. (SC.IFS) Dept. Secretariat, Hyderabad. /

### Respondents

Counsel for the Applicants  
Counsel for the Respondent

: Sri G.Raghuram

: Sri.N.R.Devaraj, Sr. CGSC

: Sri. D.Panduranga Reddy, Spl.  
counsel for A.P.State

## CORA M:

Hon'ble Mr. Justice V.Neeladri Rao, Vice Chairman  
Hon'ble Mr. R.Ranga Rajan, Administrative Member

The Tribunal made the following order:-

ADMIT. It is stated for the applicant that the next vacancy in the cadre of Chief Conservator of Forests in A.P. Stat arises on 31.10.1993 and the applicant prays that the said vacancy may be kept unfilled till this OA disposed of. The respondents have taken time for filing counter. It is stated that Sri. D.Panduranga Reddy, learned Standing Counsel for the 2nd respondent, is out of station and he is expected on 1.11.93. In the circumstances, the 2nd respondent is restrained from filling up the post of Chief Conservator of Forests which is going to arise on 31.10.1993 until further orders. Call on 2.11.1993. ✓

Dy. Registrar (Jud.)

Copy to:-

1. Secretary to the Government, Environment, Forests & Wild  
Parivaraprabhavan, CGO Complex, Union of India, Lodhi  
New Delhi.— 3
2. Chief Secretary to the Government, Gen. Admin (SC. IFS) De  
State of A.P., Secretariat, Hyderabad.
3. One copy to Sri. G. Raghuram, advocate, CAT, Hyd.
4. One copy to Sri. M. R. Devaraj, Sr. CGSC, CAT, Hyd.
5. One copy to Sri. D. Panduranga Reddy, Spl. counsel for A
6. One spare copy.

Rsm/-

✓ 1st set  
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(N) O.A-1141/93  
J.C

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 27/10/1993

ORDER/JUDGMENT:

M.A./R.A./C.A.No..

in

O.A.No.

1141/93

T.A.No. (W.P.)

✓ Admitted and Interim directions  
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

